

# THE HIGH COURT OF MANIPUR

## AT IMPHAL

### NOTIFICATION

Dated, the 13<sup>th</sup> April, 2018.

No.HCM/1/96/BENCH 5707-03 As directed, it is hereby informed to all the learned counsel and concerned parties that the **Division Bench consisting of Hon'ble Acting Chief Justice and Hon'ble Mr. Justice Kh Nobin Singh** and the **Single Bench** of the **Hon'ble Acting Chief Justice** will not sit on **16/4/2018**. Those cases of the said Benches already fixed on 16/4/2018 will be listed on 17/4/2018.

However, **Single Bench** of **Hon'ble Mr. Justice Kh Nobin Singh** will sit on 16/4/2018 at 10:30 A.M. as scheduled.

Sd/-

( **R.K. Memcha Devi** )  
**REGISTRAR**

Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar (Admin), High Court of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur.
9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
11. The P.S. to Registrar General, High Court of Manipur.
12. The System Analyst, High Court of Manipur for uploading the same to the official website.
13. All the Superintendents, High Court of Manipur.
14. The Court Masters, High Court of Manipur.
15. The Court Clerks, High Court of Manipur.

} *For kind information and circulation to the learned members*